

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)
(Chennai Circuit Bench)**

**Appeal No. 80 of 2012 &
IA No. 161 of 2012**

Dated : 12th February, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of

**VBC Ferro Alloys Ltd. & Ors. ...Appellant(s)
Versus
Karnataka Electricity Regulatory Commission & Anr. ...Respondent(s)**

**Counsel for the Appellant(s) : Mr. V.T. Gopalan, Sr. Adv.
Mr. K. Ravindranath
Mr. Amardeep Jaiswal**

**Counsel for the Respondent (s) : Mr. Anand K. Ganesan for R-1
Mr. Sriranga S. for R-2**

ORDER

The Learned Senior Counsel for the Appellant has filed the written submissions. The Learned Counsel for the Respondents want time to file written submissions. Accordingly, they are permitted to file on or before 18.02.2013 after serving copy on the other side.

Post the matter for reporting compliance and making further submissions on **26.02.2013 at Delhi Bench.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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